



2025:DHC:317-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 307/2025 & CM APPL. 1477/2025, CM APPL.
1478/2025, CM APPL. 1479/2025

AJAY PAL SINGH YADAVPetitioner
Through: Mr. Syed Hasan Isfahani, Adv.
with Ms. Vandana Deswal, Adv.

versus

ALL INDIA INSTITUTE OF MEDICAL SCIENCES
AIIMS & ORS.Respondents
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)
20.01.2025

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1. After some hearing, learned Counsel for the petitioner seeks leave to withdraw this writ petition.
2. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JANUARY 20, 2025/dsn

Click here to check corrigendum, if any